

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 07.

C.P. (IB)/963(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **Bridge And Building Construction**

Co. Pvt Ltd

Vs

Runwal Realtors Private Limited

For FC : Adv. Adv. Amir Arsiwala a/w. Adv. Abdullah Qureshi
a/w Adv. Shradha Patil i/b India Law LLP

For CD : Adv. Atit Soni

IBC under Sec. 7

ORDER

1. Heard the arguments on both sides FC and CD.
2. Counsel for the OC undertakes to provide valid AFA for IP.
3. Both parties are at liberty to file their written submissions, if any, within two weeks from today.
4. List on **11.06.2024**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)